

S UP R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVI L AP P E A L NO(s). 1 6 0 9 - 1 6 1 0 O F 2 0 0 1

DULH I N PA D H A R O DE V I

Appellant (s)

VE R S U S

IND R A J E E T TI W A R Y & ANR

Respondent(s)

(With prayer for interim relief)

Date: 2 9 / 1 1 / 2 0 0 7 These Appeals were called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T PA S A Y A T
HON' B L E MR. JUS T I C E P. SAT H A S I V A M

For Appellant(s)

Mr. Akhilesh Ku m a r P a ndey,Adv.

For Respondent(s)

Mr. Ugra Shan k a r P r a s a d,Adv.

UPON hearing counsel the Court made the following
O R D E R

The cases are adjourned by two weeks.

(S. Thapar)
P S to Registrar

(Vijay Aggarwal)
Court Master